

f[THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Information to this effect was received.

- (b) The Police have made some arrests.
- (c) The cases are under investigation by the Police.
- (d) It cannot be specifically stated.]

#### **SHORTAGE OF CAPITAL WITH SMALL SCALE INDUSTRIES**

591. SHRI A. G. KULKARNI: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that the small scale industries are facing acute scarcity of working capital; and
- (b) if so, what steps Government propose to take in this regard;
- (c) whether there is any proposal to start a credit institution to look after the requirement of the small scale industries on an all India level; and
- (d) whether it is a fact that the progress of establishing ancillary units in the public sector undertaking is not satisfactory; and if so, what steps Government propose to take in this matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) The small scale industries are generally facing scarcity of working capital.

- (b) The difficulties of the small scale Industries in obtaining their requirements of working capital have been brought to the notice of the State Bank of India, the Reserve Bank of India, the State Financial Corporations, etc. At the recent Conference of the State Financial Corporations held in Srinagar, the Governor of Reserve Bank of India specially mentioned about this difficulty of the

small scale industries and requested the State Financial Corporations to extend as much help as possible to small scale units. It may also be mentioned that the State Bank has recently taken steps to afford more facilities to small scale industries to meet their financial requirements.

- (c) Yes, Sir.

- (d) The progress of establishing ancillary units for the public sector undertakings has not been satisfactory due to various difficulties. Realising the importance of development of ancillary units to the public sector Undertakings the Ministry of Industry appointed a Committee of two technical officers in August, 1965, to visit the public sector undertakings and submit their recommendations to accelerate the growth of ancillary industries. Their report was considered and their recommendations accepted by the Ministry of Industry and circulated to all the public sector undertakings for implementation. The Central Small Industries Organisation is in constant touch with the officers of the public sector undertakings and is making efforts to promote the growth of ancillary units.

#### **PAYMENT TO EX-EMPLOYEES OF GWALIOR LIGHT RAILWAY**

592. SHRI R. S. KHANDEKAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that some ex-employees of Gwalior Light Railway obtained a decree against the Railways some years back;
- (b) if so, whether payment was made in accordance with the decree; and
- (c) if answer to part (b) above be in the negative when the payment will be made?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Only one ex-employee of Gwalior Light Railway obtained a decree.

t[ ] English translation.